## **NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that Thursday, 31st July 2025:

The Single Bench presided over by the Hon'ble Shri Justice Riyaz I. Chagla will not be available for judicial work. Urgent mentioning and placing of the matter, if any, is allowed before the Hon'ble Justice Sharmila U. Deshmukh.

Dated this 30th day of July 2025.

By Order,

Sd/-

(H.M. Bhosale) Registrar (Judl-I) High Court, A.S., Bombay. Sd/-

(A.H. Laddhad) Prothonotary and Senior Master High Court, O.S., Bombay